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Title: Introduction of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2010 (Amendment of Section 3, etc.).

SHRI P.L. PUNIA (BARABANKI): Sir, I beg to move for leave to introduce a Bill to amend the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989."

The motion was adopted.

SHRI P.L. PUNIA: I introduce the Bill.